

**Cri. Misc. No. 797/19**

**28.11.2019** Bail petitioner for accused persons Alok Kumar Nath and Deepamoni Devi represented.

The instant bail application has been filed U/S 438 Cr.PC praying for grant of pre-arrest bail by accused petitioners namely **Alok Kumar Nath** and **Deepamoni Devi** who are apprehending arrest in connection with Morigaon P.S. Case No. 956/19 (GR No.3327/19), U/S 294/325/307/506 IPC.

Learned Addl. P. P. Mr. N. A. Choudhury notified and appeared.

Petition is supported by an affidavit filed by Alok Kumar Nath and Deepamoni Devi, swearing that no bail petition has been filed or pending in any court including Hon'ble Gauhati High Court.

Prosecution case, in concise, is that complainant Smt. Babita Das lodged a written complaint petition stating inter-alia, that on 10.10.2019 at about 7.30 a.m. while complaint's husband was absent at home then accused person Sri. Alok Kumar Nath attempted to beat her, but she entered into her house and called her husband over phone. When complainant's husband came then accused person Sri. Alok Kumar Nath attempted to kill complaint's husband by beating him. Co-accused person Smt. Deepamoni Devi also attempted to kill the victim. Hence, this case.

Learned engaged counsel for bail petitioner submitted that accused persons are innocent. Learned Addl. P.P N. A. Choudhury did not object.

Perused CD and LCR. Victim's statement u/s 161 Cr. P.C. scrutinized. Accused person hails from jurisdiction of this Court.

Considering position in CD, arresting authority is directed that accused petitioners **Alok Kumar Nath** and **Deepamoni Devi** each shall be released on bail in the event of his arrest, on furnishing bail bond of Rs. 20,000/-(twenty thousand) with one fit surety of like amount to the satisfaction of the investigating agency, on condition that accused person,

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will co-operate with investigation and shall not leave jurisdiction of the Court without intimation to I.O.

The CrI. Misc. Case stands disposed off to the extent above.

Send back CD & LCR accordingly.

Inform all concerned.

Asstt. Sessions Judge,  
Morigaon

